

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00195/2021

Jabalpur, this Monday, the 15th day of March, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1. Nandan Kumar S/o Shri Prabhunath Singh Age 29 years, Group C R/o Mohalbani New Colony Near at 35 Inclinc Dhanbad 838302 Jharkhand, Presently at Jabalpur (Group C Post as Postman/Mail Guard)
2. Pawan Kumar Aged about 29 years Group C S/o Raghbir Singh R/o VPO Khaper Tehsil Narwana Distt. Jind Haryana Presently at Jabalpur (Group C Post as Postman/ Mail Guard) -Applicants

(By Advocate –**Shri Yogesh Kumar Mahur with Shri Harkesh Parashar**)

V e r s u s

1. Union of India through the Secretary Ministry of Communication and Information Tech Department of Post Dak Bhawan Sansad Marg New Delhi 110001
2. The Additional Director General (DE) Department of Posts (DE Section) Dak Bhawan, Sansad Marg New Delhi 110001
3. The Chief Post Master General M.P. Circle Bhopal Madhya Pradesh
4. The Asstt. Suptd. of Post Offices Office of the Asst Suptd of Post Offices Hoshangabad Sub DN Hoshangabad Madhya Pradesh 461001
5. The Reginal Inspector Post Office Guna Guna West Madhya Pradesh 473001 - Respondents

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file a fresh application separately.



2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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